

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

68(ND)14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2018.**

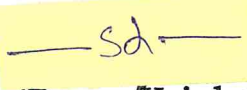
**NAME OF THE COMPANY: Paramjit Singh Bawa V/s. M/s Bawa Promoters
Pvt. Ltd.**

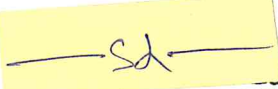
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. P. V. Kapoor, Sr. Advocate, Mr. Ankur S. Kulkarni, Ms. Shweta S. Parihar, Advocates for the Petitioner. Mr. Krishnendu Dutta, Ms. Moulshree Shukla, Advocates for Respondent No.1, Ms. Sonia Dube, Mr. S. Chakraborty, Ms. Harshita Verma, Advocates for the Respondent No. 2.		

ORDER

Request for adjournment has been made on behalf of both the parties. At
request adjourned to 14th January, 2019.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)